

(6)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 357/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: SBJ Projects Pvt. Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

①	Phuoge Merchant 1/B Apex New Partners for Corporate Operational Creditor		
---	---	--	---

②	Adv. Shyam Kapadia, counsel * d/w Smita Kanade Rajlaxmi kale, Nigandhi, Shah & Himayatullah for Respondents / Corporate Debtor.		
---	--	--	---

ORDER

TCP No.357/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)